

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4213
ANSWERED ON:20.04.2015
PASSENGER SAFETY IN JABALPUR TRAINS
Singh Shri Rakesh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken cognizance of the increasing number of incidence of theft and extortion in trains under Western Railway Zone, Jabalpur and if so, the details thereof;
- (b) whether the Railways are aware of the problems being faced by the rail passengers in registering cases of railway crimes in this zone; and
- (c) if so, the steps taken/being taken by the Railways to address the problem?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 4213 BY SHRI RAKESH SINGH TO BE ANSWERED IN LOK SABHA ON 20.04.2015 REGARDING PASSENGER SAFETY IN JABALPUR TRAINS.

(a): Yes, Madam. The details of cases of theft of passenger belongings and extortion reported in trains in West Central Railway, Jabalpur during the last two years are as under:

Year	No. of cases of theft reported in trains	No. of cases of extortion reported in trains
2013	1587	0
2014	1511	0

(b) and (c): 'Policing' on Railways being a State subject, FIRs on crime against passengers are lodged with, registered and investigated by the Government Railway Police of the concerned State.

Ministry of Railway have ensured that TTEs and Escort Parties of Government Railway Police and Railway Protection Force on board carry FIR forms to enable passenger to file complaints without breaking their journey.